NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.378/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name (of the Company	Diamond infotech Pvt Lt	d-Vs-Garodia Automobiles Pvt	t Ltd & Ors.
Under Section		213 B)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

125. SUCHARITA ROY

Petitioner

17.11.2017

ORDER

Ld. Counsel for the petitioner is present.

List on 04/01/2018.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

Sd